

**List of Absconders Sessions Court Pulwama**

<b>S.No.</b>	<b>Police Station</b>	<b>FIR</b>	<b>Offence</b>	<b>Name Parentage and Residence of abscondus</b>	<b>Date of issue warrant</b>
1.	Pampore	42/03	366 rpc	Farooq Ahamd S/o Shabaz Khan R/o Pastoona Tral Dist. Pulwama	07.03.2005
2.	Tral	65/02	307,427RPC 7/27	Farooq Ahmad Zargar S/o Gh Nabi Zargar R/o Noorpora	28.02.2006
3.	Do	05/03	307/Rpc, 7/2	Gh Mohammad Bhat S/o Gh Mohi ud din Bhat R/o Pastoona Tral	15.02.2006
4.	DO	113/02	307/Rpc,7/27	Gh Qadir Khan S/o Gh Nabi khan R/o Pastoona Tral	15.02.2006
5.	Awantipora	19/03	302/RPc,7/27	Riyaz Ahmad Allai S/o Ab Rehman Allia R/o Awantipora	16.12.2005
6.	Pampore	53/1998	8/20NDPS act	Tufail Ahmad Parmoo S/o Ab Rashid Parmoo R/o Srinagar Hawal	23.03.2007
7.	Tral	52/06	364-302 RPC 7/257	Mohd Altaf Khan s/o Mohd Akbar Khan r/o Batnoor Tral	18.08.2007
8.	Awantipora	01/06	307RPC 7/25	Farooq Ahmad Dar S/o Mohd Akbar Dar R/o Noor Pora Tral	05.03.2008
9.	Awantipora	34/2002	7/25	Parwaiz Ahmad Dar S/o Gh Qadir Dar r/o Malangpora pulwama	22.11.2005
10.	Do	126/1996	7/25	Manzoor Ahmad Hajam S/o Mohd Sultan Hajam R/o Chansoo Pul	26.12.2005
11.	Pampore	73/1993	302/RPc,7/25	Farooq Ahmad Wani S/o Gh Hassan Wani R/o Khrew	09.03.2006

12.	Awantipora	50/1999	7/25	Sharief ud din Ganie S/o Ab Rahim Ganie R/o Laam jan Bihar	04.03.2006
13.	Tral	21/03	307- 302/RPc,7/27 I A Act	Fayaz Ahmad Wani S/o Mohd Sadiq Wani R/o Tral Bla	28.11.2005
14.	Tral	118/2000	366-376/RPC	Mushtaq Ahmad Tali S/o Ambir Tali R/o Wuyan Pulwama	09.03.2006
15.	Pampore	106/2002	307RPC,3 Exp Act	Riyaz ahamd Malik S/o Gh Mohd Malik R/o Wuyan Pulwama	09.03.2006
16.	Tral	75/97	7/25A Act	Ab Gani Rather S/o Ab ahad Rather R/o Bathnoor Tral	07.03.2006
17.	Do	32/06	302-307/RPC	Shabir Ahamd Bhat S/o Ab Ahad Rather R/o Bathnoor Tral	07.03.2006
18.	Awantipora	130/96	366.376/RPC	Gulzar Ahmad Chacho S/o Gh Rasool chacho R/o Dalgate sgr.	29.12.2005
19.	Tral	41/06	307RPc 7/274	Altaf ahmad Khan S/o Mohd Akbar Khan R/o Sathoora Tral Pul.	18.08.2007
20.	Do	27/06	364-302/RPC	Mohd amin Mir (code) Mitha S/o Ggh Nabi Mir R/o Pastoona Tral	18.08.2007
21.	DO	6/98	7/25 I A Act	Gh Hassan Gojar S/o Mohd Sadeeq Gojar r/o Gyu jar Nagar Tral	07.03.2006
22.	Pampore	31/06	302.RPC,7/27 IA Act	Farooq Ahamd Sheikh S/o Gh Mohd R/o Khrew PAMPore	03.08.2007
23.	Tral	92/2003	307.RPC,7/27 IA Act	Bashir Ahamd Bhat S/o Gh Mohd R/o NAzneen Pora Tral	04.02.2005
24.	Do	24/98	3/6 W Act,7/25 IA Act	Ali Mohd Wagay S/o Mohd Shaban Wagay R/o Tral	01.12.2005
25.	Do	72/96	25/27 I A act	Ab Rashid Wagay s/o Gh Mohd R/o Kalmura Tral	28.02.2006

26.	Do	41/95	366.376/RPC	Mohd Yaqoob Mir S/o Ali Mohd Mir R/o Ari Pal TRal Pul	29.12.2005
27.	Do	76/2002	364RPC,7/25 IA Act	Showkat ahamd Dar S/o Mohd Sultan Dar R/o Fregund Tral Sgr	15.12.2006
28.	Pampore	85/98	392/RPC	Shabir Ahmad Dar S/o Ghulam Mohi ud Din Dar R/o Mehjoor Nagar Pul	22.02.2006
29.	Awantipora	33/1997	3/25 A Act	Mir Mushtaq S/o Habibullah Mir R/o Khawaja Awantipora Pul	21.02.2006
30.	DO	191/04	302rPC 7/27 IA Act	Zahoor Ahmad Bhat S/o Gh Nabi Langoo R/o Shar Shali Pampore	01.08.2007
31.	Do	124/1996	7/25 IA Act	Manzoor Ahmad Sheikh S/o Gh Hassan Sheikh R/o Reshipora Awantipora.	19.01.2005
32.	Tral	116/2003	307 Rpc 7/27 I A Act	Irshad Ahmad Bhat S/o Ab Gani Bhat R/o Rathpora Tral	15.02.2006
33.	Pampore	153/2006	307 RPC	Gulzar Ahmad Langoo S/o Gh Nabi Langoo R/o Shar Shali Pampore	1.08.2007
34.	Do	138/2000	307RPc 7/27 IA act	Farooq Ahmad Sheikh s/o Gh Mohd. Sheikh R/o Sath Pukhran Pampore	26.03.2002
35.	Awantipora	97/96	7/25Awantipora	Manzoor Ahmad Bhat S/o Gh Mohd Bhat r/o reshipora Awantipora pul	
36.	Pampore	28/1996	7/25 IA Act	Ab Rashid Bhat S/o ab Rahim Bhat R/o Patal Bagh pamp Awantipora	13.04.2006

37.	Tral	98/03	7/25 IA act	Aremaan Bashir R/o Pakistan	03.05.2006
38.	Do	72/99	7/25 IA Act	Gulzar Ahmad Wani S/o Khazir Mohd Wani R/o Nagh Pathn Pul	07.02.2006
39.	Pampore	74/96	Do	Ab Rashid Malik S/o Gh Ahmad Malik R/o Lalhaar Pampore pul	07.02.2006
40.	Tral	33/2007	436/RPC	Zulfikar R/o Pakistan	09.12.2005
41.	Tral	04/2001	366.376/Rpc	Lateef Gojri S/o Souba Gujri R/o Rajouri	29.12.2005
42.	Awantipora	85/02	302RPC 7/27 IA act	Zahoor Ahmad Reshi S/o Gh Nabi Reshi R/o chansoo Awantipora	06.03.2006
43.	Tral	101/1990	366.376/RPC	M. shafi Gojar S/o Jalal Deen R/o Khar mulla Tral	15.02.2006
44.	Do	100/02	302RPC 7/27 IA Act	Farooq Ahmad Dar( code) Haneif S/o Mohd Akbar R/o Noorpora Tral	06.02.2006
45.	Do	37/06	302RPc 7/27 IA Act	Mohd amir Mir S/o Gh Nabi Mir r/o Pastoona Tral	03.12.2006
46.	Pampore	109/1996	7/25 IA Act	Ab Salam Bhat S.o Ab Rahim Bhat R/o Patal Bagh Pampore	18.05.2006
47.	Tral	01/04	302.RPC 7/27 IA Act	Farooz Ahmad Malla S/o ab Aziz Malla R/o Tral Payeen Pulwama	11.09.2006
48.	Do	69/97	7/25 IA Act	Ab Rashid Shah S/o Wali Mohd Shah R/o Dadsara Tral Pul	06.06.2006
49.	Do	88/04	363.376 RPC	Mohd Rafiq S/o Usman Mansuri R/o Bihar	04.12.2006

50.	Tral	05/98	307. Rpc, 7/25 IA Act	Mushtaq Ahmad Bhat S/o Assadullah Bhat r/o Gageen Tral Pulwama	06.08.2007
51.	Awantipora	163/99	20NDPS ACT	Gh Nabi Sheikh S/o Ajaz Sheikh R/o Parimpora Sgr	02.03.2004
52.	Do	54/04	13 ULA Act 132-B RPC	Mohd Yousuf sofi S/o Gh Rasool Sofi R/o Panzgam Pulwama	07.04.2006
53.	Tral	38/96	7/25 IA Act	Mohd Razam Bhat S/o Mohd Shaban Bhat R/o Satoora Pulwama	07.04.2006
54.	Awantipora	05/06	302.364 RPC 7/27 IA Act	Farooq Ahmad Dar S/o Mohd Akbar Dar R/o Madoora Tral	03.05.2006
55.	Tral	212/04	307RPC 7/27 IA Act	Altaf Ahmad Rather S/o Khazir Mohd Rather R/o Dadsara Tral	11.08.2006
56.	Awantipora	115/05	302RPC 364, 7/27 IA Act	Shabir ahamd Mali malik S/o Rasool Mir R/o Lungan Tral	20.06.2006
57.	AWANTIPORA	101/05	302-369RPc 7/27 IA Act	Mohd Ayoub Malik S/o Ab Ahad Malik R/o Drumbae Tral Pulwama	06.08.2007
58.	Tral	80/95	302RFpc,314 ex sub Act	Bashir Ahmad Bhat S/o GH Mohd Bhat R/o Laradw Jageer Pulwama	02.03.2004
59.	Tral	29/2004	307RPC 7/27 A Act	Ab Rashid Gojar S/o gh Mohd Gojar R/o MAchama Tral Pulwama	07.04.2008
60.	Tral	24/96	7/25 AAct	Ali Mohd Bhat S/o Mohd Akram Bhat R/o Tral pulwama	12.04.2008
61.	Do	09/03	307 RPC ,7/27 A act	Sajad ahmad Mir S/o Gh Mohd R/o Lasrow Jageerl Tral	03.05.2006

62.	Do	30/04	366.343Rpc	Rahim Ahmad Malik S/o Bshir ahmad Malik R/o Shankarnagar Jammu	11.08.2006
63.	Pampore	17/02	302RPC 712 IA act	Riyaz ahmad Dar S/o Gh mohd Dar R/o Wayun Pampore	20.06.2006
64.	Tral	107/05	3602 RPC 712 IA Act	Shabir Ahmad Mir s/o Lasi Mir R/o Tral	19.10.2006
65.	Do	89/96	7/25 IA Act	Ab Qayoom Bhat S/o Ab Khaliq Bhat R/o Malik Pora Tral Pulwama	31.08.2006
66.	Pampore	92/97	7/25 A Act	Ab Ahad Dar S/o Mohd Sultan Dar R/o Dogri Pora Awantipora	12.12.2006
67.	Tral	63/97	Do	Nazir Ahmad Rather S/o M Ayoub Rather R/o Pahalgham Anantnag	12.12.2006
68.	Awantipora	103/04	7/25 A Act 392.302/RPC	Parveez Hussain S/o Gh Hassan Malik R/o Litter Pulwama	26.12.2006
69.	Pampore	13/06	302 RPC 7/25 A Act	Nazir Ahmad Dar S/o Gh Rasool Dar R/o Samboora Pampore	18.05.2009
70.	Tral	65/99	7/25 AAct	Mohd Maqbool Wani S/o Gh Qadir Wani R/o Pingish Tral	24.10.2001
71.	Pampore	86/97	302.307 RPC 3/25 IA Act	Gh Qaudir Mir S/o Lal Mir R/o Hatiwara	10.02.1999
72.	Tral	46/97	366.376/rpc	Abdullah Banday S/o Karim Banday R/o Salar Anantnag	21.03.1999
73.	Tral	51/98	3/25,7/25 A Act	Asadullah Bhat S/o Sultan Bhat R/o Kamla Tral	23.03.1999
74.	Do	122/1998	361-RPC 7/25A Act	Bashir ahmad Wani S/o Ab Gani Wani R/o Nowdal Tral	07.09.99

75.	Do	32/03	302rpc 7/25 A Act	Shabir Ahmad Mir S/o Reshi Mir Largam tral	05.04.2004
76.	Do	Do	Do	Gh Hassan Jogger s/o Ishaq Jogger R/o Nagbal Tral	Do
77.	Do	Do	Do	Ab Rashid Mir S/o Gh Mohd Mir R/o Mongham Tral	Do
78.	Tral	79/02	307,RPC 7/27 A Act	Mehraj ud din Mir S/o ab Qayoom Mir R/o Pastora Tral	24.02.2006
79.	Do	Do	Do	Bashir ahmad Mir s/o Lassi Mir R/o Lurgam Tral	24.02.2006
80.	Do	59/07	18 NDPS Act	Kalwant Singh S/o Prathi Singh R/o Gamraz Tral	02.06.2011
81.	Awantipora	96/1998	18NDPS Act	Farooq Ahmad Ganie S/o Nabir Ganie R/o Noor pora pul	08.06.2013
82.	Tral	33/12	395 120 B Rpc 7/25 Act	Shabir ahmad Bhat S/o Gh Ahmad Bhat R/o Hayena Tral	08.06.2013
83.	Tral	42/03	307Rpc .7/25 act	Javid Ahmad Mir s/o Gh Mohd Mir R/o Dadsun Tral	15.04.2006
84.	Tral	76/02	364RPc 7/27 A Act	Bilal Ahmad Dar S/o gh ahmad Dar R/o aorigund tral	15.04.2006
85.	Do	98/03	307/rpc 7/27 A act	Zulfikar Ahmad s/o Unknown R/o Pakistan	03.03.2006
86.	Tral	98/03	307rpc 7/27 a act	Adnan Bhaie R/o Pakistan	03.05.2006
87.	Tral	02/1996	376-450 354 RPc	Mukhtar singh s/o unknown R/o unknown	14.03.2002
88.	Tral	07/1996	7/25 A act	Arshid ahmad Bhat S/o ab Gani Bhat R/o Ratsona Tral	20.12.2006

89.	Do	18/03	7/27 A act 307 427 RPC	Fayaz Ahamd Wani s/o M Sadiq Wani r/o Tral	04.12.2006
90.	Do	Do	Do	Gh Hassan Gaojar S/oAshiq Gojar vR/o Nagbal Tral	Do
91.	Do	34/06	307.302rpc 7/27 a act	Gh Mohi ud din Najar S/o Gh Nabi Najar R/o takiya Nagbal Tral	18.05.2006
92.	Awantipora	80/12	302 rpc 7/27 A Act	Showkat Ahmad Tak S/o Gh Hassan Tak R/o Dadara	09.07.2015
93.	Tral	65/02	302 rpc 7/27 A Act	Haider Rather S/o Ab Subhan Rather D	28.02.2016
94.	Do	Do	do	Showkat Abdullah S/o M Abdullah R/o Shairabad Tral	Do
95.	Do	Do	Do	Ilyas Bahie R/o Pakistan	Do
96.	Awantipora	116/15	8/21 NDPS	Junaid Ahmad sheikh S/o M amin Sheikh R/o Khan kah Mohallah Sgr	31.12.2016
97.	Pampore	169/11	302-364,34- 387,120B rpc	Nazar Dar S/o Gh Mohi ud Din Dar R/o Rakh salina Tergam	11.05.2017
98.	Pampore	30/14	307-377,326- rpc	Ishfaq Ahmad Khan S/o Gh Nabi Khan R/o Hindoora Tral	25.05.2017
99.	Awantipora	16/14	302-120B 7/27 act	Rayaz Ah Naikoo S/o Assadullah Naikoo R/oBeighpora Awantipora	29.05.2019
100.	-	-	-	Ishfaq ahmad Dar S/o ab Hamd Dar R/o Dogripora Awantipora	Do
101.	-	-	-	Lateef ahmad Dar s/o Gh Hassan Dar R/o Dogripora Awantipora	Do



**List of 512 crpc warrants in the Court SMM Pulwama**

<b>S.No</b>	<b>Police Station</b>	<b>Fir No.</b>	<b>U/S</b>	<b>Name of Warranty 512</b>	<b>No.of persons</b>	<b>Date of issue warrant</b>
1.	Rajpora	50/2010	379 RPC	Mohd Amin Wani S/o M Maqbool Wani R/o Shopian	01	18-07-2018
2.	Pulwama	122/14	379,447, 427RPC	Towseef Ah Yatoo S/o Ab Aziz Yatoo R/o Gudbough Pulwama	01	09-08-2018
3.	Rajpora	21/17	457,506 RPC	Showket Ah Mir S/o Gh Ahmad Mir R/o Chandgam Pulwama	01	10-11-2018
4.	Rajpora	53/17	307, 7/27 A. Act	Waseem Ahmad Wani S/o Mohd Akram Wani R/o Tiken BhatporaPulwama	01	10-11-2018
5.	Pulwama	86/10	379,353 RPC ,6F Act	Riyaz Ah Khan S/o M Ashraf 2. Ab Rashid Bhat S/o Mohd Ramzan 3. Manzoor Ah S/o Gh ahmad Mir R/o Kariwamarloo	03	
6.	Pulwama	443/10	447,379 RPC	Mushtaq Ahmad Wani S/o Mohd Sultan Wani R/o Tahab Pulwama	01	
7.	Pulwama	278/10	48,49 E C Act	Shankar Lal S/o mKala Ram R/o Rajesthan Jaipur 2. Dindayal S/o Babolal R/o Rajesthan Jaipur.	02	

## **CJM PULWAMA**

### **Information Regarding warrants U/S 512 crpc Pending**

<b>S.No</b>	<b>Police Station</b>	<b>FIR No.</b>	<b>U/S</b>	<b>Name of Absconders</b>	<b>Date of issuance 512 of warrant</b>
1.	Awantipora	193/89	279,304A RPC	Ragubeer Singh S/o Mehander Singh R/o Gurdaspoor Punjab	16.10.2002
2.	Awantipora	10/92	279,304A RPC	Jugdish singh S/o Partab Singh R/o RS Pora Jammu	16.10.2002
3.	Awantipora	32/90	279,427 RPC	Subhas Chand S/o Nanak Chand R/o Daliyana Jammu	16.10.2002
4.	Awantipora	31/04	279,337,338,427 RPC	Kuldeep sinhj S/o Meyand Singh R/o Duhara Jammu	27.08.2007
5.	Awantipora	03/93	279,304A RPC	Surdhar Singh S/o Budasingh R/o RS Pora Jammu	16.10.2002
6.	Awantipora	114/89	379,447,427 RPC	1. Shri Krishna S/o Naramtan Nath 2. Jatinder Singh S/o Chandal Singh R/o Sonawar Sgr	14.11.2002
7.	Awantipora	15/01	279,427 RPC	Ashok Kumar S/o Vediya Kumar R/o Udampur Shakti Nagar	18.11.2002
8.	Awantipora	02/87	304A RPC	Jaswand Singh S/o Roup singh R/o Nowshara Jammu	25.09.2004
9.	Awantipora	142/89	452,323 34 RPC	Tariq ahmad Lone S/o Khalid Lone R/o Karfali Mohalla Sgr	03.08.2002
10.	Awantipora	03/92	279,338 RPC	Fayaz Ahmad Dar S/o Mohd Shaban Dar R/o Maisum Sgr	03.03.2002
11.	Awantipora	174/82	381 RPC	Gh Mohd Malla S/o Ab Rehman Malla R/o Nawabazar sgr	03.08.2002
12.	Awantipora	304/81	420,170 RPC	Kical Krishm S/o Shamboo Nath R/o Badyaro Haba Kadal Sgr	07.11.2002

13.	Awantipora	62/90	279,304A RPC	Bamsilal Saraf S/o Madv Lal Saraf R/o Chanapora sgr	20.03.2006
14.	Awantipora	94/89	337 RPC	Farooq ahmad Sheikh S/o Gh Mohd Sheikh R/o Hawal Sgr	11.03.2008
15.	Awantipora	167/89	279,304A RPC	Jaget Sinhj S/o Narmal Singh R/o Utala Ludyana	19.02.2008
16.	Awantipora	190/03	147,341,336 RPC	Mushtaqa ahmad Dar s/o Ab Gani Dar R/o Latoura Pulwama	27.05.2011

**List of 512 CRPC Warrant of Hon'ble Ld. Chief Judicial Magistrate Pulwama.**

<b>S.No</b>	<b>Police station</b>	<b>Fir no.</b>	<b>Offences</b>	<b>Particulars of Warrant 512 Cr.Pc</b>	<b>No. of Person</b>	<b>Date of issuance of warrant</b>
1.	Pulwama	202/1987	379 RPC	Mst Shakeela	01	17-07-2000
2.	Pulwama	28/1985	457,380 RPC	Ali Mohd Bhat	01	27-06-2007
3.	Pulwama	136/1981	279,304,427 RPC	Nisar Ahmad Bhat	01	19-09-2007
4.	Rajpora	01/2003	363,376 RPC	Ghulam Goss	01	18-07-2007
5.	Rajpora	69/2007	363,427 RPC	Shameem Ahmad Dar	01	23-07-2013
6.	Rajpora	22/2007	307,120 RPC,7/27 I.A Act	Mohd Yousuf Shah	01	28-08-2002
7.	Pulwama	08/1989	379RPC,6 f Act	Makhan Lal Raina	01	03-08
8.	Pulwama	350/1981	420,170 Rpc	Amber din Nath	01	07-11-2002
9.	Pulwama	29/1990	393,401 RPC	Taj ud Din	02	13-03-2008
10.	Pulwama	65/1989	379,354 RPC	Gull Bhat	01	07-05-2003
11.	Rajpora	102/2002	353 RPC	Nazir Ahmad Dar	01	29-01-2013
12.	Pulwama	51/1988	547,380 RPC	Ab Aziz Sheikh	01	08-02-2013
13.	Pulwama	122/1986	279,304-A RPC	Bashir Ahmad Bara	01	03-09-2002
14.	Pulwama	36/2020	392 RPC	Gh Mohd Sheikh and ors	03	09-07-2008
15.	Pulwama	05/1991	279,304-A RPC	Gh Nabi Sofi	01	24-10-2005
16.	Rajpora	24/2001	147,329RPC, 6F Act	Nazir Hassan Goursi	01	19-09-2006
17.	Rajpora	194/1989	379 Rpc	Ajab Shah	01	26-09-2007
18.	Pulwama	123/2002	454,336 RPC	Bashir Ahmad Sheikh	01	15-12-2007
19.	Pulwama	01/1988	379RPC 6 F Act	Fayaz Ahmad Mir	01	27-05-2007
20.	Pulwama	90/1991	454,336 RPC	Asif Ahmad Wani	01	21-06-2012
21.	Pulwama	22/1993	457,380RPC	Rizwan Ahmad Ansari	01	05-08-2000
22.	Pulwama	90/1991	454,382	Ayaz Ahmad Dar	01	27-05-2009

23.	Rajpora	<u>198/200</u>	302,307RPC 7/27 IA Act	Gh Mohd Bhat	01	05-11-2003
24.	Rajpora	<u>155/2005</u>	366RPC	Janak Raj	01	25-03-2008
25.	Pulwama	<u>246/2002</u>	379 RPC 6 F Act	Bashir Ahmad Mir	05	29-11-2007
26.	Pulwama	<u>79/2001</u>	302,336,307 ,324RPC,7/2 7 IA Act	Ab Rasheed	01	22-11-2005
27.	Pulwama	<u>01/2002</u>	307RPC, 7/27 a Act	Nazir Ahmad Mir	01	22-11-2005
28.	Pulwama	<u>99/1982</u>	420RPC	Assad Sheikh	01	21-08-2007
29.	Pulwama	<u>357/2002</u>	489 BC RPC	Mohd Nisarullah Sheikh	01	19-04-2016
30.	Pulwama	<u>178/1989</u>	379,147 RPC	Yousuf Khalas	01	15-03-2011
31.	Rajpora	<u>89/2008</u>	379 RPC ,6 F Act	Javeed Ahmad Teedawa	01	10-03-2008

**List of 512 CRPC cases in which Warrant 512 CRPC Issued against the accused in Sessions Court Pulwama.**

S.NO	FIR NO	U/S	P/S	Name Of accuseds	Remands 512 CRPC Warrant Issued
1	246/2014	7/25 A Act	Pulwama	Abid Manzoor Magray S/Manzoor Ahmad R/o Nowpora Payan	22-02-2018
2	259/2009	15/18 NDPS	Pulwama	Sundeeep Singh S/o Narander Singh R/o Rajpora Jalander.	29-10-2018
3	292/2005	302,364,392,R PC, 7/25 A Act	Pulwama	Sharaz Ahmad Mir S/o Habib Mir R/o Litter	22-08-2006
4	20/2006	302,364,392,R PC, 7/25 A Act	Pulwama	Muzafar Ahmad Bhat S/o Mohd Yousuf R/o Aglar	09-02-2007
5	223/1997	7/25 A Act	Pulwama	Mohd Ashraf S/o Ab Ahad R/o Wadipora	22-01-2007
6	350/03	7/25 A Act	Pulwama	Farooq Ahmad Bhat S/o Amber Bhat R/o Parigam	20-01-2004
7	06/2006	302 RPC	Rajpora	1.Hafiz syed From Pakistan 2.Mohd Yousuf (salahudin) R/o Budgam	25-07-2019
8	196/2013	148,149,336,4 27 RPC	Litter	Basharat Ahmad Shah S/o Mohd Akber R/o Nikloora	Accused Died .Accused Was Millitant
9	23/2019	8,20 NDPS	Rajpora	Farooq ahmad Bhat S/o Mohd Ramzan R/o Krandidigund Bejibehara Ang.	Challan Already Produce in 512 CRPC
10	198/2012	307,323,201,1 48,149,RPC	Pulwama Crime Branch	Zahid Manzoor Wani S/o Manzoor Ahmad Wani R/o Kareemabad Pulwama	Challan Produce With Accused

**List of 512 CRPC cases in which Warrant 512 CRPC not received against accused in Sessions Court Pulwama.**

S.No	FIR No	U/S	P/S	Name of Accused	Remarks
01	13/2006	307,326,120B,RPC 7/27A Act	Pulwama	Mohd Yousuf Shah S/o Gh Rasool R/o Soibugh Budgam (Salahudin)	Challan Produce With Accused
02	35/2006	364,302,120B RPC,7/27 A Act	Rajpora	Mohd Yousuf Shah S/o Gh Rasool R/o Soibugh Budgam (Salahudin)	Challan Produce With Accused
03	69/2000	302,120B RPC 7/27A Act	Rajpora	Mohd Yousuf Shah S/o Gh Rasool R/o Soibugh Budgam (Salahudin)	Challan Produce With Accused
04	64/2004	147,148,353,336,307, RPC	Rajpora	1.Yousuf Magray S/o Ibrahim 2.Bashir Ahmad S/o Mohd Ibrahim. 3. Ab Rashid Wani S/o Amin Wani 4. Reyaz Wani.5. Bashir Wani R/o Killer	Not Recived
05	08/19	376,366 RPC	Rajpora	Manzoor Ahmad Wani S/o Gh Mohd Wani R/o Bagh Sangerwani	Warrant Not Recived
06	01/2001	366,RPC	Rajpora	GH. Mohd Geela S/o Jamal-din geela R/o Ichgooz	Warrant Not Recived
07	28/2002	366 RPC	Rajpora	Bashir ahmad Mir S/o Mohd Asan Mir And Ors R/o Soibugh Budgam(salahodin)	Warrant Not Recived
08	03/2006	364,302,120B,RPC ,7/27 A Act	Rajpora	Mohd Yoysuf ShahS/O Gh Rasool R/o Soibugh Budgam (Salahudin)	Warrant Not Recived
09	85/98	363,376 RPC	Pulwama	Ab Hamid Parray S/o Gh Ahmad R/o Tagmarg	Warrant Not Recived
10	32/96	7/25 IA Act	Rajpora	Nazir Hussain Gorsee S/o Abdullah Gorsee R/o Zampatri	Warrant Not Recived
11	31/96	7/25 IA Act	Rajpora	Shabir Ahmad Gorsee A/O Ali Gorsee R/O Zamapathri	Warrant Not Recived
12	113/98	7/25 IA Act	Rajpora	Ab Salam Dar S/O Gh Qadir Dar R/O Choon Budgam	Warrant Not Recived
13	26/2006	307 RPC &/27 A Act	Rajpora	Lateef Ahmad Tadwa S/o Siraj	Warrant Not Recived

				din tadwa R/o Shalidaar	
14	242/96	307 RPC 3/4 EXP Act	Pulwama	Ab Rashid Lone S/o Ab Khaliq Lone R/o Kangan Pulwama	Warrant Not Recived
15	143/94	25/27 I A Act	Pulwama	Mushtaq Ahmad Bhat S/o Gh Mohd Bhat R/o Parigam	Warrant Not Recived
16	271/97	363,376 RpC	Pulwama	Ab Hamid Parray S/o Gh Ahmad Parray R/o Tangmarag	Warrant Not Recived
17	20/98	25/27 A Act	Pulwama	Ab Rashid Lone S/o Khaliq Lone R/o Kangan	Warrant Not Recived
18	236/2005	20NDPS Act	Pulwama	Ab Aziz Wani S/o Ismail Wani And Ors R/o Kkapoara	Warrant Not Recived
19	248/95	5Exp Act	Pulwama	Ab Hamid Bhat S/o Wali Mohd Bhat R/O Tangpuna Pulwama	Warrant Not Recived
20	211/96	307 RPC 3/25 IA act	Pulwama	Manzoor Ahmad Mir S/O Gh Rasool Mir R/o Badibagh	Warrant Not Recived
21	319/97	366,376 RPC	Pulwama	Mehraj Din Ahanger S/o Ab Raziq R/o Bandzoo Pulwama	Warrant Not Recived
22	209/96	7/25 IA ACT	Pulwama	Bashir Ahmad Mir S/o Ab Aziz R/o Handwara And Ors	Warrant Not Recived
23	164/98	7/27 A Act	Pulwama	Ab Rashid DarGh Mohd Dar R/o Ratnipora Pulwama	Warrant Not Recived
24	141/95	7/25 IA Act	Pulwama	Mohd Afzal Malik S/O Ab Raheem R/o Wagergund Newa	Warrant Not Recived
25	67/95	7/25 IA Act	Rapora	GH Rasool Wani S/o M Satar Wani R/o Zampatri Killer	Warrant Not Recived
26	104/99	25/27IA Act	Pulwama	Ab Rashid Dar (Tariq Aziz )R/o Ratnipora Pulwama	512 CRPC Warrant Not Recieved
27	65/95	7/25A Act	Rapora	Gh Qadir Wani S/o Noor Mohd Wani R/o Zampatri Kelar	512 CRPC Warrant Not Recieved
28	27/2006	393.121 A.120130RPC 7/25 A Act	Rapora	M Yousuf Shah S/o GH Rasool Shah R/o Soibugh Budgam	512 CRPC Warrant Not Recieved
29	20/2006	725 A Act	Rapora	Azhar Masood From Pakistan	512 CRPC Warrant Not Recieved
30	393/2006	15/18 ,25,29 NDPS	Pulwama	Gh Mohd Dar S/o Ab Gani Dar R/o Darbagh	512 CRPC Warrant Not Recieved
31	176/97	7/25 A Act	Pulwama	Tariq Ahmad Khan S/o Abdullah Khan R/o Panjoora	512 CRPC Warrant Not Recieved



**Information regarding Warrant U/S 512 CRPC pending JMJC Court**

S.No	P/S	FIR NO	U/S	Name of absconders	Date of 512 issue Warrant
01	Awt.	148/1996	279,304A,RPC	Mohd Shafie Patloo S/O Ranu Jan Patloo R/o Rainawari Sgr.	03-12-2012
02	Awt.	81/1995	279,304A,RPC	Balbeer singh s/o Guhmosin Singh R/o Gungiwani	03-12-2012
03	Awt.	04/1995	457,380,RPC	Gh. Ahmad Rather S/o Mohd akram Rather. R/o Kamlibagh Bandipora.	26-12-2012
04	Awt.	175/1999	279,338 RPC	Mohinder singh S/o Taj Singh R/o DeadaePora.	29-05-2009
05	Awt.	114/97	279,304ARPC	Ajeet Singh S/O Athal Singh R/O Shakthinagar Jammu.	06-12-2012
06	Awt.	10/98	279,337RPC	Ab. Subhan Sheikh S/o Gh Mohammad R/o Sailo Ponch.	01-09-2009
07	Awt.	49/96	279,427RPC	Jugmohan Lal s/o Kalyan Singh R/o Nanaak Nagar Jammu	04-09-2008
08	Awt.	139/97	279,427RPC	Harbansh Singh S/o Kalyan Singh R/o Nanak Nagar Jammu	31-08-2009
09	Awt.	75/99	279,304A 199- 60/1990 MV Act	Bharat Bushan S/o Balamal Bushan R/o Santay Coloney (Gaziabad)	29-05-2009

**Statement showing Details Of Proclaimed Offenders and absconders (512 CRPC)  
in Judicial Magistrate Court Pulwama of P.D Awantipora.**

S.N O	FIR NO	Section Of Law	P/S	Date Od Inst. Of Charge Sheet	Date Of Issue Of 512 CRPC Warrant	Remarks
01	81/1995	279,304A RPC	Awt.	04-11-1996	03-12-2012	512 Warrant enclosed
02	148/1996	279,304A RPC	Awt.	09-04-1997	03-12-2012	512 Warrant not Available
03	04/1995	457,380 RPC	Awt.	05-06-1995	26-12-2012	512 Warrant not Available
04	175/1999	279,338A, RPC	Awt.	26-05-2000	29-05-2009	512 Warrant enclosed
05	114/1997	279,304A RPC	Awt.	28-12-1997	06-12-2012	512 Warrant enclosed
06	10/1998	279,337, RPC	Awt.	13-09-2001	01-09-2009	512 Warrant enclosed
07	49/1996	279,427, RPC	Awt.	04-11-1996	04-09-2008	512 Warrant enclosed
08	139/1997	27, 427 RPC	Awt.	30-10-2001	31-08-2009	512 Warrant enclosed
09	75/1999	279,304A RPC 60/190 MV Act.	Awt.	10-06-1999	29-05-2009	512 Warrant enclosed

**JMIC Court Pulwama**

<b>S.N o.</b>	<b>FIR No.</b>	<b>Section of Law</b>	<b>Police Station</b>	<b>Name of accused</b>	<b>Gist of Allegation</b>	<b>No. of accused</b>	<b>Remarks</b>
1.	88/03	457,380 RPC	Pulwama	M.Sadiq Dar	Accused persons alleged to have committed the lurking house trespass and theft	04	512 Crpc
2.	80/03	457,380 RPC	Pulwama	Sadiq Dar and ors	Accused persons alleged to have committed the lurking house trespass and theft	04	512 Crpc
3.	195/0 2	121RPC 13 ULA, 7/27A Act	Pulwama	M.Ishfaq Parrey	Case pertains to wage war against the Govt. of India	04	512 Crpc
4.	74/04	379 RPC,6F Act	Pulwama	Munshi Paswal and ors	Case pertains to theft of forest produce	03	512 Crpc
5.	274/0 6	457,380 RPC	Pulwama	M Ashraf Bhat and ors	Accused persons alleged to have committed the lurking house trespass and theft	05	512 Crpc
6.	33/04	379 RPC,6F Act 353 RPC	Pulwama	Manzoor Ahamd Ganie and ors	Case pertains to theft of forest produce	01	512 Crpc
7.	194/0 6	392 RPC	Pulwama	M.Ashraf Hurra	Case pertains to robbery	01	512 Crpc
8.	39/03	457,380 RPC	Pulwama	M Ayoub Deeded	Accused persons alleged to have committed the lurking house trespass and theft	01	512 Crpc
9.	111/0 3	363 RPC	Pulwama	Ab Rashid Shah	Case pertains to abduction of a minor	01	512 Crpc
10.	186/0 3	392 RPC	Pulwama	Nissar Ahmad Jath	Case pertains to robbery	01	512 Crpc

11.	354/1 7	341,147,1 48,336,30 7 RPC	Pulwama	Bilal Ah Dar	Accused persons alleged to have committed the offence of stone pelting and endangered human life and safety	01	512 Crpc
12.	17/19	295,427 RPc	Litter	Bilal Ah Bhaty	Case pertains to insult the place of worship	01	512 Crpc
13.	01/19	457,302RP C 7/27 a Act	Rajpora	Zahid Nazir Bhat	Accused persons alleged to have murder	01	512 Crpc
14.	34/12	294 Rpc	Rajpora	Bila ahamd Bhat	Case pertains to annoyance of others	01	512 Crpc
15.	46/18	323,307 RPC, 7/27 A.Act	Litter	Basharat Ah Shah	Accused persons alleged to have committed attempt to murder	01	512 Crpc
16.	06/08	379 rpc 6F Act	Pulwama	Manzoor Ahamd Mir	Case pertains to theft of forest produce	01	512 Crpc

**Details of Pending Warrants U/S Cr.Pc**

**Additional Sessions Judge Pulwama**

<b>S.No</b>	<b>District</b>	<b>Particulars of absconder</b>	<b>Name of the Court</b>	<b>Date of issue of Warrant</b>	<b>FIR No.,U/S,P/S</b>	<b>Whether Proceedings U/S 87 Cr.pc initiated or otherwise</b>	<b>Remarks</b>
1.	Pulwama	Altaf Hussain Naik	Additional Sessions Judge Pulwama	09.04.03	253/2007,u/s 7/25 A Act 120B RPC P/s Pulwama	Proceedings U/S 87 Cr.pc initiated on 14.09.13	
2.	Pulwama	Sameer ah Bhat 2.Showkat Ahmad Mir	Additional Sessions Judge Pulwama	1.23.18	113/2016 U/s307,395, 398RPC,7/27 a Act P/s Rajpora		02 warrants in respect of accused
3.	Pulwama	Sameer ah Bhat 2.Showkat Ahmad Mir	Additional Sessions Judge Pulwama	1.23.18	02/17,u/s 307,302RPC, 7/27a Act P/s Rajpora		
4.	Pulwama	Mohammad Yousuf Shah	Additional Sessions Judge Pulwama	10.24.07	185/05 U/s 307,302rpc 7/27a Act P/s Rajpora		
5.	Pulwama	Zameer Ahmad Shah	Additional Sessions Judge Pulwama	6.24.07	118/97 U/s363,376, 109 rpc P/s Pulwama	Proceedings U/S 87 Cr.pc initiated on 20.09.12	
6.	Pulwama	Javeed Ahmad Nangroo	Additional Sessions Judge Pulwama	6.24.09	40/08 u/s 364,302rpc 7/27a Act P/s Rajpora		Militant released
7.	Pulwama	Mohammad Ashraf Sheikh	Additional Sessions Judge Pulwama	09.20.11	126/03 u/s395,341r pc P/s Pulwama		
8.	Pulwama	Manzoor Ahmad Dar	Additional Sessions Judge Pulwama	6.05.12	211/11 u/s 15/18 NDPs P/s Pulwama	Proceedings U/S 87 Cr.pc initiated on 07.09.12	
9.	Pulwama	Rafiq Ahmad Ganaie	Additional Sessions	2.22.18	414/20 u/s 188,148,149,		

			Judge Pulwama		336,332,380 rpc P/s Pulwama		
10.	Pulwama	Muzaffar ahmad sheikh	Additional Sessions Judge Pulwama	10.25.18	133/15 u/s 454,380,120 B RPc 7/25 A Act P/s Pulwama		
11.	Pulwama	Ali Mohd Bhat	Fast track court Pulwama	4.9.2010	293/07 u/s366,376 rpc P/s Pulwama	Proceedings U/S 87 Cr.pc initiated on 07.07.14	
12.	Pulwama	Gh Mohd Dar	Fast track court Pulwama	11.16.13	234/09 u/s366,376 rpc P/s Pulwama		

